

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-1981
ANSWERED ON 20.12.2023

IMPLEMENTATION OF MINORITY WELFARE SCHEMES

1981. SHRI SANJAY RAUT:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the minority welfare schemes implemented, particularly in Maharashtra State along with the funds sanctioned and spent during the last three years;
- (b) whether Government has stopped the allocation of funds for pre-matric and post-matric scholarship to the minority students, if so, the reasons therefor; and
- (c) whether Government have received complaints about misappropriation of funds, meant for minority development schemes;
- (d) if so, details thereof and Government's reaction thereto?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (b) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the different Ministries. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) centrally notified minority communities. The details of minority welfare schemes are as under:

(A) Educational Empowerment Schemes

- i. Pre-Matric Scholarship Scheme
- ii. Post Matric Scholarship Scheme
- iii. Merit-cum-Mean based Scholarship Scheme

Details of the funds sanctioned and spent during the last three years under these schemes is available at ministry's website www.minorityaffairs.gov.in.

(B) Employment and Economic Empowerment Schemes

- i) 'Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS)' has subsumed Seekho aur Kamao (SAK), Nai Manzil, USTTAD and Nai Roshni, schemes of the Ministry.

State-wise fund allocation was not made under the schemes. The details of funds sanctioned and spent in the last three years i.e. 2020-2021 till 2022-2023 is provided in the table below:

Scheme	Number of funds sanctioned overall in the last 3 years	Number of funds spent overall in the last 3 years
	<i>(in Rs. crore)</i>	
Seekho aur Kamao	540.00	523.79
Nai Manzil	127.00	116.32
USTTAD	154.00	144.03

ii) National Minorities Development and Finance Corporation (NMDFC) provides concessional loans to minorities on refinance mode which supports them in their Economic empowerment and generation of livelihoods. Government supports the NMDFC in execution of this programme. In the State of Maharashtra, Maulana Azad Alpsankhyak Aarthik Vikas Nigam (MAAAVM) is the State Channelising Agency (SCA) of NMDFC.

Details of funds released by NMDFC to MAAAVMN during each of the last three years and the current year is as follows:-

(amt. Rs. in crs.)

Sl. No.	Financial Year	Amount
1.	2020-21	Nil
2.	2021-22	Nil
3.	2022-23	12.00
4.	2023-24 (as on 15/12/2023)	16.00

(C) Infrastructure Development Schemes

Pradhan Mantri Jan Vikas Karyakram (PMJKV) provide infrastructure for Socio-economic development in Minority concentrated areas. The details of projects approved for Maharashtra during last three years are as under:

(Rs in Lakh)

Name of Projects	Units Approved	Total Approved	Cost	Approved Share	Central
Additional Classrooms/Library/Lab/Hall in schools	225	2247.24		1348.34	
Smart Classroom/ Computer lab/ Teaching Aid in school	1483	3856.40		2313.84	
Other Infrastructure in School	22	78.14		46.89	
Health Projects	14	26231.30		15738.76	

Community Service Centres/ Sadbhav mandap/ community Hall	3	430.00	258.00
Grand Total	1747	32843.08	19705.83

(c)to (d) Ministry has examined the implementation of Scholarship schemes and certain gaps were found, which are further analyzed and were also corroborated by All India Performance Audit Report. Taking cognizance of the same, the Ministry entrusted a third party to carry out Impact Evaluation study and Physical Verification of Institutes and applicants of Scholarship Scheme. On physical verification of 1572 institutions, about 830 institutes have been found to be fake/ partial fake or non-functional. The findings of the study indicated gross irregularities with instances where benefit of Scholarship Schemes is not reaching to the targeted beneficiaries. The Government has referred the matter to CBI for thorough investigation and FIR has been registered by CBI.
